

DIVISION BENCH

ITEM NO.134

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

CA No.13/2016, CA No.18/2016, CA No.203/2017, CA No.263/2019 &

CA No.24/2022 IN CP No. 14/ND/2015

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 11th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	MRS. NITA DUBE & ANR V/S TEJ KUMAR BOOK DEPOT PVT LTD & ORS.
UNDER SECTION	397/398 OF COMPANIES ACT 1956

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 05th September, 2024.

-Sd-

(Court Officer)

11th July, 2024

*Bipul Kumar Tiwari
(Stenographer)*